

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 21st July, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 146/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om. Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv.	
2.	Original Application No. 110/2014	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11 Smt. Chandra Shrivartava Adv.	
4.	Original Application No. 28/2015 (CZ)	Sanjay Prakash Sharma Vs Commissioner, Urban Administration & Development Department	Mr. Sanjay Prakash Sharma, Applicant	
5.	Original Application No. 115/2014 (M.A. No. 278/15) (M.A. No. 308/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Kumar Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv. for R-6	
6.	Original Application No. 140/2013 (M.A. No.325/15) (M.A. No.357/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

7.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv.	
8.	Original Application No.319/2014 (M.A. No.623/14) (M.A. No.54/15) (M.A. No.55/15) (M.A. No.249/15) (M.A. No.318/15) (M.A. No.319/15)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
9.	Original Application No. 326/2014 (CZ) (M.A. No.376/15)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
10.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey for Petitioner Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 135/2014 (CZ) (M.A. No.312,315, 313, 314,339 /15)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 311/2014	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratab Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Paral Bhadoria Adv. Mr. Sachin K Verma, Adv.	

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